

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

ORDER

Consequent upon the recent transfer and posting of the Judicial Officers and in super-session of this office earlier order no. 1106-1122/Power/Judl./N-E/KKD/Delhi/2019 dated 16.02.2019, it is hereby ordered that the following Judicial Officers mentioned in column no. 3 and 4 shall act as 1st Link Officer and 2nd Link Officer respectively for urgent matter/miscellaneous work, as and when the Officer mentioned in column no. 2 happens to be on leave or not available due to any reason, with immediate effect :-

(1)	(2)	(3)	(4)
Sl. No.	Name of the Judicial Officer	I st Link Officer	II nd Link Officer
i.	Sh. Anoop Kumar Mendiratta, D&SJ - N/E	Sh. Vidya Prakash, Spl. Judge (NDPS)	Sh. Raghubir Singh, ASJ-02
ii.	Sh. Vidya Prakash, Spl. Judge (NDPS)	Sh. Raghubir Singh, ASJ-02	Sh. Praveen Singh, ASJ-01
iii.	Sh. Raghubir Singh, ASJ-02	Sh. Praveen Singh, ASJ-01	Sh. Lalit Kumar, ASJ-03
iv.	Sh. Praveen Singh, ASJ-01	Sh. Lalit Kumar, ASJ-03	Sh. Raghubir Singh, ASJ-02
v.	Sh. Lalit Kumar, ASJ-03	Sh. Raghubir Singh, ASJ-02	Sh. Vidya Prakash, Spl. Judge (NDPS)

Anoop
(ANOOP KUMAR MENDIRATTA)
District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 3028-114 /Power/Judl./N-E/KKD/Delhi/2019

Dated :- 30/5/19

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted in North-East District, Karkardooma Courts, Delhi.
4. The Secretary, Shahdara Bar Association, Delhi.
5. The Chief Public Prosecutor, North-East District, Karkardooma Courts, Delhi.
6. Incharge, Lock-up, Karkardooma Courts, Delhi.
7. PRO/APRO, Karkardooma Courts, Delhi.
8. A.O. (J), Administration Branch, General Branch, Facilitation Centre/Bail/Filing Section, North-East District, Karkardooma Courts, Delhi.
9. The Care Taker, North-East District, Karkardooma Courts, Delhi, with the direction to display the same on the notice board of this court complex.
10. The Website Committee, Tis Hazari Courts (Through LAYERS)/KKD Courts, Delhi.
11. R&I Branch to upload the same on LAYERS.
12. P.S./Reader to the undersigned.

Anoop
District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.